

Before the National Green Tribunal South Zone Chennai

Original Application No 80 of 2021

IN THE MATTER OF

Tribunal on its own motion *suo moto* based on the new item in the Times of India Newspaper, Coimbatore Edition addition dt. 14.02.2021, “*stench from check dam makes life miserable*”

Applicant

Versus

The Principal Secretary to Government

Public Works Department Chennai and others

Respondents

**Report by the third respondent, Mrs Jesima Banu, Periyanaicken Palayam Town
Panchayat Executive Officer**

I, Mrs D A Jesima Banu, D/o Abdul Ghani, Muslim, aged 54 years, Executive Officer at the Third Respondent Town Panchayat having office at Kuppuchi Palayam Road, Periyanaicken Palayam, Coimbatore 641020 report as follows:

1. Respondent town panchayat is 20 kilometres away from Coimbatore city, in the state of Tamil Nadu. According 2011 census, total population in this town panchayat were around 25930. Current population is around 29870. 18 wards and 4 villages in this town panchayat. There are nearly 9500 houses in this town panchayat. The following villages are comprised in this town panchayat:

1. Periyanaicken Palayam
2. Kuppichi Palayam
3. Kasthuri Palayam; and
4. Jothi Puram

D.A. Banu
EXECUTIVE OFFICER
Periyanaickenpalayam Town Panchayat
Periyanaickenpalayam (Po), Coimbatore (Dt)-20

2. I submit to the Hon'ble Tribunal that our town panchayat is strictly adhering to the solid waste management rules. Our town panchayat has 25 regular fulltime staff and 150 self-help group members in order to collect domestic and commercial waste generated on daily basis from Monday to Saturday every week. Following vehicles are engaged for the above:

Tractors: Two

Tippers: Two

Trailer: One

Battery operated: Two

3. I humbly submit that the collected waste is taken to the Resource Recovery Park, where the waste is segregated into bio-degradable and non-biodegradable. Bio-degradable waste sold as manure to farmers at large quantity and smaller quantities are sold to residents, who have garden at their houses. Non-biodegradable waste, such as plastics and bottles are sold to traders at large quantity. This process is generating little income to our town panchayat.
4. I humbly submit that, our town panchayat's policy in relation to planning permission for building houses mandate since 2000, that an applicant should have septic tank and rain water harvest facility at their proposed building site. Furthermore, applicant should construct soak pit at their house in order to drain their domestic wastewater. If these conditions are not met with the applicant, no permission will be granted by our town panchayat.
5. I humbly submit that the liquid and solid waste collected from septic tanks were taken to Faecal Sludge Treatment Plant at Ward 5, Athi Palayam Road Resource Recovery Park. Total area of this park is 1.5 acres and its per day capacity is 25000 KLD. This treatment plant commenced its operation since 2018. This project was funded Bill and Melinda Gates Foundation. Recycled water from this plant is used for the nearby park. This treatment facility is used by other town panchayats such as Veerapandi, Gudalur and Idigarai. (Copy of the logbook is enclosed herewith).


D.A. Sundar
EXECUTIVE OFFICER
Periyanaickenpalayam Town Panchayat
Periyanaickenpalayam (Po), Coimbatore (Dt)-20

6. I humbly submit that in order to treat the water runs through Periapallam Odai, which is situated in our town panchayat, a scheme has been approved by the Government, which is known as *Bio-remediation Techniques Phytoremediation Constructed with Wetlands*. Total cost for this project is Rs 6.70 lakhs and construction is currently ongoing at present. (Please see the annexed document in Tamil and the Photos)
7. I humbly submit that our town panchayat is included in "Cauvery Rejuvenation Project" and Rs 5.50 crore is allocated in order to establish treatment plant.
8. I respectfully submit that, often domestic wastewater at a small quantity is being mixed with the stream water. Our town panchayat is taking all necessary steps to prevent domestic wastewater is being mixed with stream water. It is important to note, most of the time, only rainwater runs in Periapallam Odai.
9. I humbly submit to the Tribunal, that when the undergoing project is completed, (Bioremediation/Phyto remediation), no wastewater will be discharged into mainstream.

Hence, in the above circumstances, it is respectfully prayed that the National Green Tribunal South Zone may be pleased to pass orders or other orders may be deemed fit and proper according to the circumstances and thus render justice.

Signed: 

Date: 25-11-21

Verification

I, Mrs D A Jesima Banu, respondent herein do hereby verified the contents of this Report and they are true to my personal knowledge based on the records and I have not suppressed any facts.


EXECUTIVE OFFICER
Signature:
Periyanaickenpalayam Town Panchayat
Periyanaickenpalayam (Po), Coimbatore (Dt)-20
Official stamp:

அனுப்புநர் :
திருமதி.டி.ஏ.ஜெசிமாபானு,
செயல் அலுவலர்,
பெரியநாயக்கன்பாளையம் பேரூராட்சி,
கோயம்புத்தூர் - 641020.

பெறுநர்:
பேரூராட்சிகளின் ஆணையர் அவர்கள்,
7வது மற்றும் 8வது தளம்,
நகர் நிர்வாக அலுவலக கட்டிடம்,
75, சாந்தோம் நெடுஞ்சாலை,
இராஜா அண்ணாமலைபுரம்,
சென்னை - 28

வழி:-

பேரூராட்சிகளின் உதவி இயக்குநர் அவர்கள்,
பேரூராட்சிகளின் உதவி இயக்குநர் அலுவலகம்,
கோயம்புத்தூர்-18.

ந . க . எண் : 525/ 2021/அ நாள்: 19.11.2021

அய்யா,

பொருள் : வழக்கு- தேசிய பசுமை தீர்ப்பாயம் - கோயம்புத்தூர் மாவட்டம் - பெரியநாயக்கன்பாளையம் பேரூராட்சி - பெரியபள்ளம் ஓடையில் கழிவுநீர் செல்வது - தேசிய பசுமை தீர்ப்பாயம் அசல் விண்ணப்பம் எண்.80 of 2021 (SZ) மீது நாள்து தேதியில் மேற்கொள்ளப்பட்டுள்ள நடவடிக்கைகள் குறித்த அறிக்கை சமர்ப்பித்தல் - தொடர்பாக.

- பார்வை :
1. தேசிய பசுமை தீர்ப்பாயம் விண்ணப்பம் எண்.80/2021 (SZ) நாள்.14.02.2021.
 2. தேசிய பசுமை தீர்ப்பாயம் தெற்கு மண்டலம், சென்னை விண்ணப்பம் எண்.80/2021(SZ) நாள்.19.05.2021
 3. தேசிய பசுமை தீர்ப்பாயம் தெற்கு மண்டலம், சென்னை விண்ணப்பம் எண்.80/2021(SZ) நாள்.07.08.2021.
 4. பேரூராட்சிகளின் உதவி இயக்குநர் அவர்களின் செயல்முறைகள் மு.முஎண்.1048/2021/பே1 நாள்.17.08.2021
 5. பெரியநாயக்கன்பாளையம் பேரூராட்சி செயல் அலுவலர் கடிதம் நாள்.10.11.2021
 6. பேரூராட்சிகளின் ஆணையர் அவர்கள் நகர்நிருவாக அலுவலக கட்டிடம் சென்னை அவர்களின் கடிதம் ந.க.எண்.12090/2021அ5 நாள்.16.11.2021
 7. பேரூராட்சிகளின் ஆணையர் அவர்கள் நகர்நிருவாக அலுவலக கட்டிடம் சென்னை அவர்களின் கடிதம் ந.க.எண்.9471/2015/அ5 நாள்.18.11.2021

பார்வை 1-ல் காணும் தேசிய பசுமை தீர்ப்பாயத்தின் அசல் விண்ணப்பத்தில் எண்.4 வீரபாண்டி பேரூராட்சிக்குட்பட்ட சிவா நகர் பகுதிக்கு அருகில் உள்ள ஓடையில் செல்லும் கழிவுநீரால் அப்பகுதியில் தூர்நாற்றம் வீசுவதோடு, நோய்தொற்று ஏற்படும் அபாயம் உள்ளதாக தெரிவித்து 14.02.2021 ஆம் தேதிய Times of India நாளிதழ் "Stench from check dam make life miserable" என்ற செய்தி வெளியானதின் அடிப்படையில் தேசிய பசுமை தீர்ப்பாயம் தாக்க முன்வந்து அசல் விண்ணப்பம் எண்.80/2021(SZ) நாள்.14.02.2021-ன்படியான உத்திரவில் இப்பொருள் தொடர்பாக நடவடிக்கை மேற்கொள்ளும் பொருட்டு மாவட்ட ஆட்சித்தலைவர் அல்லது துணை ஆட்சியர் பதவிக்கு குறையாத பதவியில் உள்ள அலுவலர், தமிழ்நாடு மாசு கட்டுப்பாட்டு வாரிய அலுவலர், பொதுப்பணித்துறைகண்காணிப்பு பொறியாளர் மற்றும் நீர்வள ஆதார அமைப்பு அலுவலர் மற்றும் பேரூராட்சியின் செயல் அலுவலரை கொண்டு குழு அமைத்து நடவடிக்கை மேற்கொண்டு 16.04.2021 ஆம் தேதிக்குள் அறிக்கை சமர்ப்பிக்க தெரிவித்து உத்திரவிடப்பட்டுள்ளது.

கோவை மாவட்டம், பெரியநாயக்கன்பாளையம் பேரூராட்சியானது கோவை மாநகரையொட்டி 20 கிலோ மீட்டர் தொலைவில் கூடலூர்-நாகை தேசிய நெடுஞ்சாலை மீட்டர் அமைந்துள்ளது. இப்பேரூராட்சியானது 9.37 சதுர கிலோ மீட்டர் பரப்பளவு கொண்டது. 2011 ஆண்டு மக்கள்தொகை கணக்கெடுப்பின் படி மக்கள் தொகை 25930 , தற்போதைய மக்கள்தொகை 29870 ஆகும். இப்பேரூராட்சியானது 18 வார்டுகளைக் கொண்ட கீழ்க்கண்ட கிராமங்களை உள்ளடக்கியுள்ள பகுதியாகும். இப்பேரூராட்சியில் 9500 வீடுகள் உள்ளது.

1. பெரியநாயக்கன்பாளையம்
2. குப்பிச்சிபாளையம்
3. கஸ்தூரிபாளையம்
4. ஜோதிபுரம்

மேற்படி ஓடை வழியாக மழை காலங்களை தவிர மற்ற நாட்களில் வீட்டில் உபயோகிக்கும் குளியல் நீர் மட்டுமே இவ்வோடையில் செல்கிறது. பெரியநாயக்கன்பாளையம் பேரூராட்சியில் 9500 குடியிருப்புகள் அமையப்பெற்றுள்ள பகுதிகளிலிருந்து வெளியேற்றப்படும் நீரானது, மேற்காணும் நீர்வழித்தடம் ஓடை வழியாக பெரியநாயக்கன்பாளையம் பேரூராட்சிக்குட்பட்ட பெரியபள்ளம் ஓடை வழியாக எண்.4 வீரபாண்டி பேரூராட்சி வழியாக செல்கிறது.

மேலும் மேற்படி ஓடையில் செல்லும் நீரை சுத்திகரிப்பு செய்ய நடந்தாய்வாழி காவேரி” திட்டத்தில் இப்பேரூராட்சியை சுற்றியுள்ள கூடலூர் பேரூராட்சிக்கு மதிப்பீடு ரூ.7.70 கோடி, பெரியநாயக்கன்பாளையம் பேரூராட்சிக்கு மதிப்பீடு ரூ.5.50 கோடி மற்றும் எண்.4 வீரபாண்டி பேரூராட்சிக்கு மதிப்பீடு ரூ.3.30 கோடியிலும், அந்தந்த உள்ளாட்சி பகுதியில் சேகரம் ஆகும் மொத்த நீரையும் சுத்திகரிக்கப்பட்டு சுத்தப்படுத்தப்பட்ட நீரினை அப்பகுதிகளின் வழியாக வரும் இவ்வோடையிலேயே கலக்கும் வகையில் கழிவுநீர் சுத்திகரிப்பு மைய திட்டத்தில் அமையப்பெற்றுள்ளது.

மேலும் தேசிய பசுமை தீர்பாயத்தின் அசல் மனுவில் சுட்டிக்காட்டியுள்ள இப்பேரூராட்சி வழியாக செல்லும் கழிவுநீரை சுத்திகரிப்பு செய்ய “நடந்தாய்வாழி காவேரி” திட்டத்தில் பணிமேற்கொள்ளப்படும் காலம் வரை, தற்போது தற்காலிக ஏற்படாக பேரூராட்சியின் மூலம் சுத்திகரிப்பு செய்ய நடவடிக்கை மேற்கொள்ள தெரிவிக்கப்பட்டுள்ளதன் அடிப்படையில் கீழ்க்காணும் நடவடிக்கைகள் மேற்கொள்ளப்பட்டுள்ளது.

பெரியநாயக்கன்பாளையம் பேரூராட்சியில் வார்டு எண்.5 அத்திப்பாளையம் ரோடு வளமீட்டி பூங்கா அருகில் கசடு கழிவு சுத்திகரிப்பு நிலையம் 1.50 ஏக்கர் பரப்பளவில் செயல்படுத்த அரசாணை வெளியிடப்பட்டதை தொடர்ந்து, Bill and Melinda Gates Foundation(BMFG) நிறுவனத்தாரின் நிதி உதவியுடன் ரூ.2.48 கோடி மதிப்பீட்டில் IHS, TSU, TNUSSP மற்றும் கீ ஸ்டோன் நிறுவனத்தார்கள் மூலம் விரிவான திட்ட கருத்துருக்கள் தயாரிக்கப்பட்டு, மேற்படி இடத்தில் கசடு கழிவு சுத்திகரிப்பு நிலையம் 25000 கிலோ லிட்டர் கொள்ளவில் அமைக்கப்பட்டு, தற்போது பராமரிப்பில் இருந்து வருகிறது. மேலும் பெரியநாயக்கன்பாளையம் பேரூராட்சிக்கு கூடுதலாக வரும் கசடு கழிவுகளை சுத்திகரிப்பு செய்ய கழிவு நீரடி தொட்டி சேகரம் செய்ய கூடுதலாக 25000 கிலோ லிட்டர் அளவிற்கு பணிகள் மேற்கொள்ள சென்னை பேரூராட்சிகளின் ஆணையர் அவர்களின் பார்வை 7ல் காணும் செயல்முறை ஆணையில் நிர்வாக அனுமதி பெறப்பட்டுள்ளது இப்பணியினை மேற்கொள்ள நடவடிக்கை மேற்கொள்ளப்படுகிறது. மேலும் வீடுகளில் தனியாக செட்டிக் டேங்க் அமைத்து அதில் சேகரமாக கசடு கழிவுகளை வாகனம் மூலம் கசடு கழிவு சுத்திகரிப்பு நிலையத்திற்கு கொண்டு சென்று சுத்திகரிக்கப்படுகிறது. இதில் சுத்திகரிப்பு செய்த நீரை சுத்திகரிப்பு நிலையத்திற்கு அருகில் அமைந்துள்ள பூங்கா பகுதியில் பயன்படுத்தப்பட்டு வருகிறது. இந்நீரை ஓடையில் விடுவதில்லை. மேற்படி ஓடையில் குடியிருப்பு பகுதியில் வீடுகளிலிருந்து வரும் நீர் மட்டும் செல்கிறது.

பார்வை 3-ல் காணும் தேசிய பசுமை தீர்ப்பாயத்தின் அசல் விண்ணப்பத்தில் பெரியநாயக்கன்பாளையம் பேரூராட்சிக்குட்பட்ட பெரியபள்ளம் ஓடையில் செல்லும் கழிவுநீர் தொடர்பாக 27.08.2021-ம் தேதி காலை 10.30 மணிக்கு காணொளி தொலைக்காட்சி மூலம் நடத்தப்பட்ட ஆய்வு கூட்டத்தில் உரிய நடவடிக்கை மேற்கொள்ள தெரிவிக்கப்பட்டது.

மேற்படி இடத்தில் Bio-Remediation Techniques Phytoremediation Constructed with wellands in Periyapallam at Periyanaickenpalayam Town Parishayat பணியினை ரூ.6.70 இலட்சத்தில் பணிகள் மேற்கொள்ள பார்வை-4ல் பேரூராட்சிகளின் உதவி இயக்குநர் அவர்களின் செயல்முறை ஆணையின்படி நிருவாக அனுமதி பெறப்பட்டு பேரூராட்சிகளின் உதவி இயக்குநர் அலுவலக உதவி செயற்பொறியாளர் அவர்களின் ந.க.எண்.54/2021-2022 நாள்.24.08.2021ன்படி தொழிற்நுட்ப அனுமதி பெற்று 09.09.2021 மற்றும் 28.09.2021ம் தேதிகளில் ஒப்பந்தப்புள்ளிகள் கோரப்பட்டதில் பணியினை மேற்கொள்ள ஒப்பந்ததாரர்கள் எவரும் கலந்துகொள்ளாத நிலையில் மூன்றாவது அழைப்பாக 16.11.2021ல் டெண்டர் விடப்பட்டு, 17.11.2021-ம் வேலை உத்தரவு வழங்கப்பட்டு, தற்போது பணி நடைபெற்று வருகிறது. 10.12.2021க்குள் இப்பணியானது முடிவடையும் என்ற விபரத்தினை பணிந்து சமர்ப்பித்து கொள்கிறேன்.

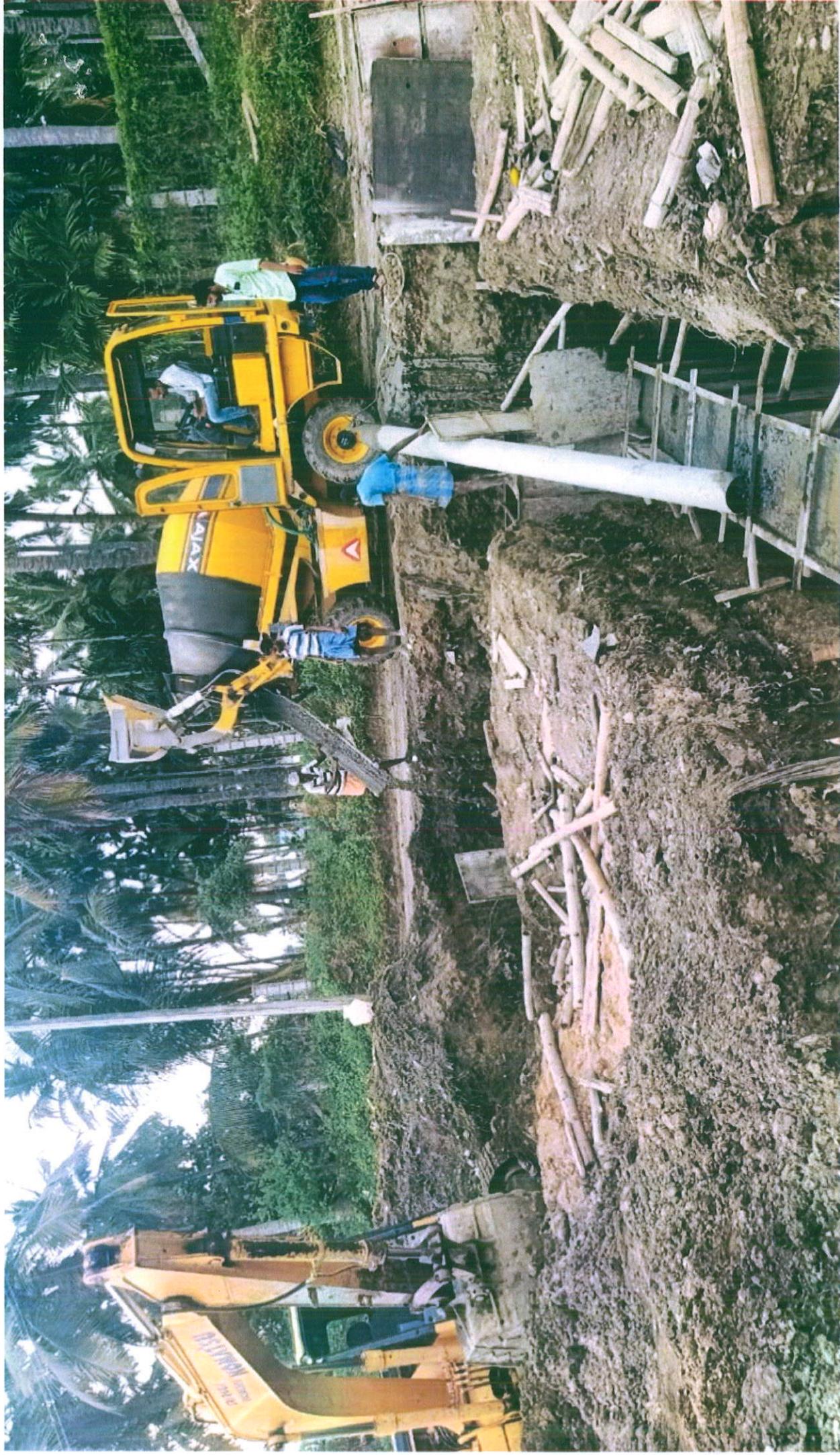
இணைப்பு : புகைப்பட நகல்



செயல் அலுவலர்

பெரியநாயக்கன்பாளையம் பேரூராட்சி,
கோயம்புத்தூர் - 641020.





COIMBATORE DISTRICT - PERIYANAICKENPALAYAM TOWN PANCHAYAT

GENERAL FUND -2021-2022

Name of Work: Bio-remediation Techniques Phytoremediation, Constructed with Wellands in Periyapallam at Periyanaickenpalayam Town Panchayat

Estimate Amt : Rs.6.70 Lakhs

Stage of Work : Work under progress



COIMBATORE DISTRICT - PERIYANAICKENPALAYAM TOWN PANCHAYAT

GENERAL FUND - 2021-2022

Name of Work: Bio-remediation Techniques Phytoremediation, Constructed with Wellands in Periyapallam at Periyanaickenpalayam Town Panchayat

Estimate Amt : Rs.6.70 Lakhs

Stage of Work : Work under progress



COIMBATORE DISTRICT - PERIYANAICKENPALAYAM TOWN PANCHAYAT

GENERAL FUND - 2021-2022

Name of Work: Bio-remediation Techniques Phytoremediation, Constructed with Wellands in Periyapallam at Periyanaickenpalayam Town Panchayat

Estimate Amt : Rs.6.70 Lakhs

Stage of Work : Work under progress

கோயம்புத்தூர் மண்டல பேரூராட்சிகளின் உதவி இயக்குநர் அவர்களின் செயல்முறைகள் பிறப்பிப்பவர் : திரு.கோ.சுவாரசநாத்சிங்

மூ.மு.எண்.1048/2021/பே1

நாள். 17.08.2021

பொருள் : பொதுநிதி 2021-2022 - பேரூராட்சிகள் நிர்வாகம் - கோயம்புத்தூர் மண்டலம் - பெரியநாயக்கன்பாளையம் பேரூராட்சி - அடிப்படை வசதி பணிகள் மேற்கொள்ளுதல் - நிர்வாக அனுமதி அளித்து ஆணை பிறப்பித்தல் தொடர்பாக

பார்வை : 1. தனி அலுவலர், பெரியநாயக்கன்பாளையம் பேரூராட்சி அவர்களின் முன் அனுமதி நாள்.16.08.2021
2. பெரியநாயக்கன்பாளையம் பேரூராட்சி செயல் அலுவலரது கடிதம் ந.க.எண்.525/2021/அ. நாள்.16.08.2021
3. அரசாணை (பு) எண்.166 நகராட்சிகள் நிர்வாகம் மற்றும் குடிநீர் வழங்கல் துறை , நாள். 12.04.2008

உத்திரவு :

கோயம்புத்தூர் மாவட்டம், பெரியநாயக்கன்பாளையம் பேரூராட்சியின் பார்வை-1-ல் காணும் விவரப்படி தனி அலுவலர், பெரியநாயக்கன்பாளையம் பேரூராட்சி அவர்களின் முன் அனுமதி மற்றும் பார்வை 2-ல் காணும் செயல் அலுவலரது முன்மொழிவு ஆகியவற்றின் பேரில், 2021-2022 ஆம் ஆண்டு பொது நிதி திட்டத்தில் பின்வரும் பணியினை மேற்கொள்வதற்கு, பார்வை 3-ல் காணும் அரசாணையில் வழங்கப்பட்டுள்ள அதிகார வரம்பிற்குட்பட்டும், கீழ்க்காணும் நிபந்தனைகளுக்குட்பட்டும் நிர்வாக அனுமதி அளித்து இதன் மூலம் ஆணை பிறப்பிக்கப்படுகிறது.

வ.எண்.	பணியின் விபரம்	மதிப்பீடு (ரூ.இலட்சத்தில்)
1	Bio-remediation Techniques Phytoremediation, Constructed with Wellands in Periyapallam at Periyanaickenpalayam Town Panchayat	ரூ.5.70

நிபந்தனைகள் :

- இப்பணிக்கு தயாரிக்கப்பட்டுள்ள மதிப்பீட்டிற்கு உதவி செயற்பொறியாளரிடம் தொழில்நுட்ப அங்கீகாரம் பெறப்பட வேண்டும்.
- இப்பணி விபரங்களை பேரூராட்சியின் மதிப்பீடு மற்றும் ஒதுக்கீடு பதிவேடு மற்றும் திட்டப் பேரேடு ஆகியவற்றில் பதிவு செய்யப்பட வேண்டும்.
- 1998 ஆம் வருடத்திய தமிழ்நாடு ஒழிவுமறைவற்ற ஒப்பந்தப்புள்ளிகள் சட்டம் மற்றும் 2000ம் வருடத்திய தமிழ்நாடு ஒழிவு மறைவற்ற ஒப்பந்த விதிகள் ஆகியவற்றின் தொகுத்தளிக்கப்பட்ட நடைமுறைகளை தவறாமல் பின்பற்றி இப்பணியினை செயலாக்க ஒப்பந்தப்புள்ளிகள் பெற்று தீர்வு செய்யப்பட வேண்டும்.
- ஒரு ஒப்பந்தப்புள்ளி பெற்று முடிவு செய்யப்படுவதை முற்றிலுமாக தவிர்க்க வேண்டும்.

- 5 பேரூராட்சி மன்ற நிர்வாகிகளின் உறவினர்களுக்கு (தாய், தந்தை, சகோதரன், மனைவி, சகோதரி முதலானவர்கள்) பணிகள் ஒப்படைப்பதை தவிர்க்க வேண்டும்.
- 6 ஒப்பந்தப்புள்ளிகள் பேரூராட்சியின் மன்றத்தின் அங்கீகராத்திற்குட்பட்டது.
- 7 இப்பணியானது சம்மந்தப்பட்ட பேரூராட்சிக்கு சொந்தமான அல்லது மேவியுள்ள புறம்போக்கு நிலத்தில் மட்டுமே நடைபெறுவதை செயல் அலுவலர் மற்றும் பொறியாளர் உறுதி செய்ய வேண்டும்.
- 8 இப்பணிகளுக்கான செலவினம் மேற்கொள்வதற்கு இப்பேரூராட்சியின் நடப்பாண்டு வரவு செலவு திட்டத்தில் க.கு.எண்.2040-ல் உரிய ஒதுக்கீடு செய்யப்பட்டுள்ளதை செயல் அலுவலர் உறுதி செய்ய வேண்டும்.
- 9 இந்த அனுமதியின் மூலம் உருவாக்கப்படும் மூலதன சொத்துக்களை முறையாக சொத்தாக்கம் செய்யப்பட வேண்டும்.
- 10 இப்பணியின் பொருட்டு எதிர்காலத்தில் தணிக்கையில் தடைகள் ஏதேனும் எழுப்பப்பட்டால், அத்தகைய தடைகளுக்கு தமிழ்நாடு உள்ளாட்சி நிதித் தணிக்கை நடைமுறைநூல் தொகுதி 2-ல் குறித்துரைக்கப்பட்ட விகிதாச்சாரப்படி சம்மந்தப்பட்ட செயல் அலுவலர் மற்றும் பொறியாளர் ஆகியோர்களே பொறுப்பாவார்கள்.
- 11 இப்பணி மேற்கொள்வதினால் சட்ட ரீதியான சிக்கல்கள் எழுப்பப்பட்டதிலும், நீதி யன்ற உத்தரவு நடவடிக்கைகளுக்கு குந்தகம் ஏற்படுத்தும் பட்சத்திலும் அல்லது இன்னபிற காரணங்களுக்காகவும் இந்த ஆணையினை ரத்து செய்வதற்கு பேரூராட்சிகளின் உதவி இயக்குநருக்கு முழு அதிகாரம் உண்டு.
- 12 இப்பணி துவங்கும் முன்னர், நடைபெறும் போது மற்றும் முடிவற்ற பின்னர் ஆகிய மூன்று நிலைகளில் வண்ணப் புகைப்படம் எடுத்து ஆணைப்படுத்தப்பட வேண்டும்.
- 13 எந்தவொரு வேலைக்கும் முன்பணம் கட்டாயம் வழங்கக் கூடாது.
- 14 இவ்வாணையின் விவரங்கள் இவ்வலுவலகத்தில் பராமரிக்கப்படும் நிர்வாக அனுமதி வழங்கும் பதிவேடு பக்கம் எண். 136 முதல் 155-ல் பதியப்பட்டுள்ளது.
15. இதில் முரண்படும் செயல் அலுவலர்கள் நீது ஒழுங்கு நடவடிக்கை எடுக்க நேரிடும்.

பேரூராட்சிகளின் உதவி இயக்குநர்

கோயம்புத்தூர் மண்டலம்.

பெறுநர் :
செயல் அலுவலர்,
பெரியநாயக்கன்பாளையம் பேரூராட்சி

நகல் : உதவி செயற் பொறியாளர், (பேரூராட்சிகள்), கோயம்புத்தூர் மண்டலம்.

நகல் : இளம்/உதவி பொறியாளர், பெரியநாயக்கன்பாளையம் பேரூராட்சி

பெரியநாயக்கன்பாளையம் பேரூராட்சி செயல் அலுவலர் அவர்களின் நடவடிக்கைகள்

முன்னிலை:- திருமதி.டி.ஏ.ஜெசிமாபாணு

ந.க.எண். 525 /2021

நாள். 17.11.2021

பொருள்: வேலைகள் - பெரியநாயக்கன்பாளையம் பேரூராட்சி-2020-2021-ம் ஆண்டு பொது நிதி வேலை - Bio-remediation Techniques Phytoremediation, Constructed with Wellands in Periyapallam- வேலை செய்ய உத்தரவிடப்படுகிறது.

- பார்வை:
1. பெரியநாயக்கன்பாளையம் பேரூராட்சியின் முன் அனுமதி நாள். 16.08.2021
 2. கோயம்புத்தூர் மாவட்ட ஆட்சித் தலைவர் அவர்களின் செயல்முறை ஆணை மூ.மு.எண்.1048/2021/பே1 நாள்.17.08.2021
 3. பெரியநாயக்கன்பாளையம் பேரூராட்சி மன்ற தீர்மான எண்.71 நாள்.24.08.2021
 4. கோயம்புத்தூர் மண்டல பேரூராட்சிகளின் செயற்பொறியாளர் அவர்களின் தொழில்நுட்ப அனுமதி எண்.54/2021-22 நாள்.24.08.2021
 4. பெரியநாயக்கன்பாளையம் பேரூராட்சியின் ஒப்புநலப்புள்ளி நாள்.16.11.2021
 5. பேரூராட்சிகளின் உதவி இயக்குநர் அவர்களின் முன் அனுமதி நாள்.16.11.2021

உத்தரவு:

பெரியநாயக்கன்பாளையம் பேரூராட்சி 2021-2022-ம் ஆண்டு பொதுநிதி வேலை - Bio-remediation Techniques Phytoremediation, Constructed with Wellands in Periyapallam வேலையை (மதிப்பீடு ரூ.6.70 இலட்சம்) ஒப்பந்ததாரர் டி.ராஜ்குமார் என்பவருக்கு மதிப்பீட்டுத் தொகையில் 4.99% அதிகமாக செய்து கொடுக்க கீழ்க்கண்ட நிபந்தனைகளுக்குட்பட்டு வேலை உத்தரவு வழங்கப்படுகிறது.

நிபந்தனைகள்

1. ஒப்பந்ததாரர் ரூ.20.00 மதிப்புள்ள சபா காகிதத்தில் காண்ட்ராக்ட் சம்பந்தமான முழுவிபரங்கள் அடங்கிய ஓர் உடன்படிக்கை இவ்வலுவலகத்தில் எழுதிக் கொடுக்க வேண்டும்.
2. ஒப்பந்ததாரர் வேலை ஆரம்பிப்பதற்கு முன்பு தொகுதி பொறியாளர் மற்றும் செயல் அலுவலர் ஆகியோர்களுக்கு தெரிவித்தும், வேலை ஆரம்பிக்கும் முன்பும், வேலைச் செய்யும் போதும் மற்றும் வேலை செய்து முடிக்கும் போதும் புகைப்படங்கள் எடுத்து பேரூராட்சிக்கு ஒப்படைக்க வேண்டும்.
3. உத்தரவு கிடைக்கப்பெற்ற 120 தினத்திற்குள் வேலையை முடிக்க வேண்டும். குறிப்பிட்ட காலத்திற்குள் வேலையை முடிக்காவிட்டால் வேலைக்கான மேற்படியாரின் டெண்டரை ரத்து செய்து டெண்டர் தேவணித் தொகையை பறிமுதல் செய்தும் மறு டெண்டர் கோர நடவடிக்கைகள் மேற்கொள்ளப்படும். இதனால் ஏற்படும் சகல நஷ்டங்களுக்கும் மேற்படி டெண்டர்தாரரே பொறுப்பாவார்.
4. டெண்டர் சம்பந்தமான விவரங்களுக்கு நீதிமன்றத்தில் வழக்கு தொடர ஒப்பந்ததாரருக்கு எவ்வித உரிமையும் கிடையாது.
5. வேலை முடித்த பின்பு அரசு நிதி கிடைக்கப்பெற்றவுடன் தொகை வழங்கப்படும்.
6. ஒப்பந்ததாரர் மதிப்பீட்டில் குறிப்பிட்டுள்ள அளவுகளில் மட்டுமே வேலையைச் செய்ய வேண்டும்.
7. செயல் அலுவலர் ஆய்வு செய்யும் போது வேலைகள் தரம் குறைந்தால் உரிய நடவடிக்கை எடுக்கப்படும்.
8. ஒப்பந்ததாரர் வேலையைச் செய்யும் போது சரியான லெவலிலும், நல்லமுறையிலும், சுத்தமாகவும் செய்யப்பட வேண்டும்.
9. ஒப்பந்ததாரர் வேலைச் செய்யும் போது வேலையின் ஒவ்வொரு நிலையிலும் செயல் அலுவலரிடம் தெரியப்படுத்த வேண்டும்.

செயல் அலுவலர்

பெரியநாயக்கன்பாளையம்(சிறப்புநிலை) பேரூராட்சி

பெறுதல்

திரு.டி.ராஜ்குமார், ஒப்பந்ததாரர்
பெரியநாயக்கன்பாளையம், கோயம்புத்தூர்.

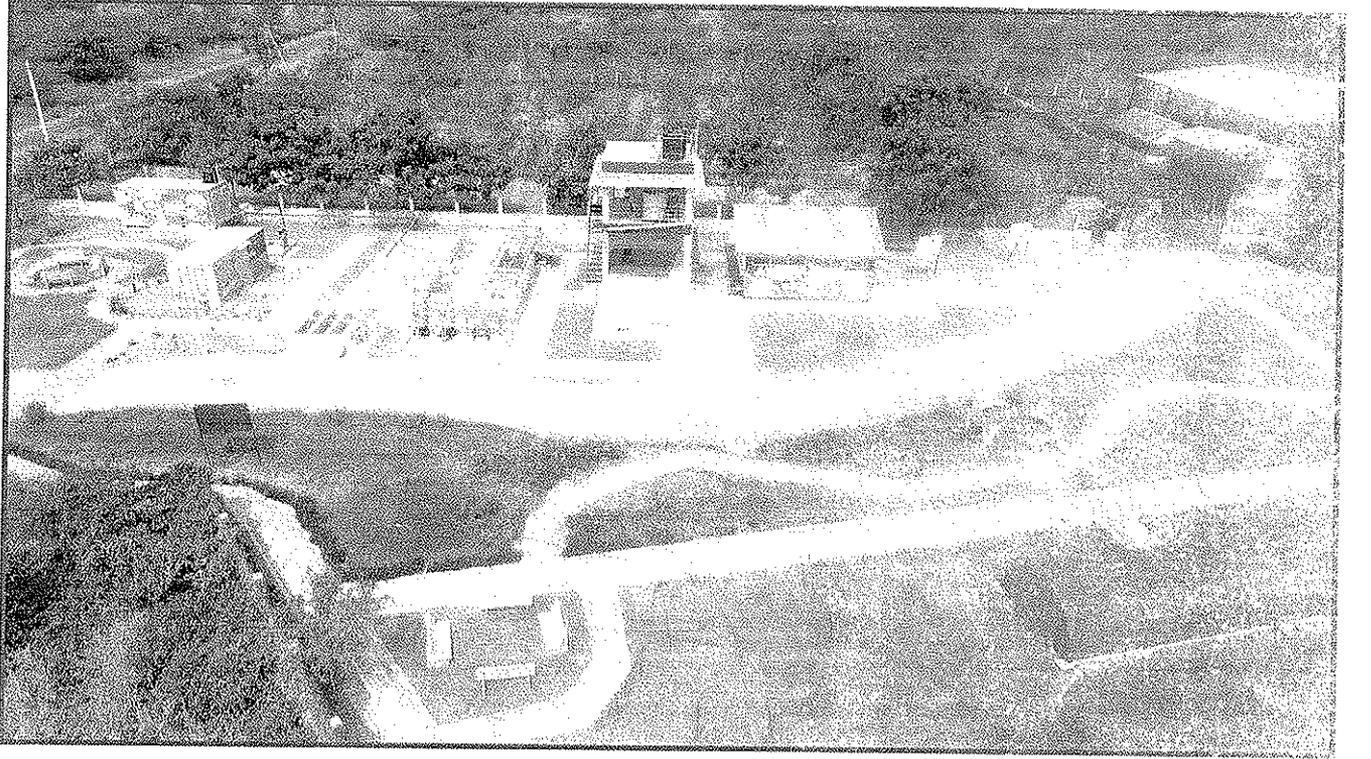
நகல்: தொகுதி பொறியாளர், பெரியநாயக்கன்பாளையம் பேரூராட்சி

பெரியநாயக்கன்பாளையம் பேரூராட்சி

கோயம்புத்தூர் மாவட்டம்

கசடு கழிவு சுத்திகரிப்பு நிலையம்

(Faucal Sludge Treatment Plant)



பெரியநாயக்கன்பாளையம் பேரூராட்சி

கோயம்புத்தூர் மாவட்டம்

கசடு கழிவு சுத்திகரிப்பு நிலையம்

(Faucal Sludge Treatment Plant)

முன்னுரை:

பெரியநாயக்கன்பாளையம் சிறப்புநிலை பேரூராட்சியானது கோவை மாநகரையொட்டி 20 கிலோ மீட்டர் தொலைவில் கூடலூர்-நாகை தேசிய நெடுஞ்சாலையில் அமைந்துள்ளது. இப்பேரூராட்சியானது 9.37 சதுர கிலோ மீட்டர் பரப்பளவு கொண்டது. 2011ம் ஆண்டு மக்கட்தொகை கணக்கெடுப்பின் படி மக்கள் தொகை 25930 ஆகும். இப்பேரூராட்சியானது 18 வார்டுகள் கொண்டதாகும்.

திட்டத்தின் விரிவாக்கம்

பெரியநாயக்கன்பாளையம், நெ.4 வீரபாண்டி, கூடலூர், நரசிம்மநாயக்கன்பாளையம் மற்றும் இடிகரை ஆகிய பேரூராட்சிகள் சிறிய நகரப்பகுதியாகும். மேற்படி பேரூராட்சிகள் கோயம்புத்தூர் மாநகரத்தின் வடக்கே 20 கிலோமீட்டர் தொலைவில் அமைந்துள்ளது. இப்பேரூராட்சிகளின் அனைத்து வீடுகளிலும் கழிவுநீர் தொட்டியுடன் கூடிய கழிப்பிடங்கள் உள்ளது. மேலும் மேற்படி பேரூராட்சிகளில் பல்வேறு காரணத்தினால் பாதாள சாக்கடை திட்டம் செயல்படுத்தப்படவில்லை. எனவே இப்பேரூராட்சிகளில் கசடு கழிவு சுத்திகரிப்பு நிலையம் அமைப்பதன் மூலம் நிலத்தடி நீர் மாசுபடுவதை தடுப்பதுடன் சுற்றுச்சூழல் பாதுகாக்கப்படுகிறது.

- சுத்திகரிப்பு நிலையத்தின் வடிவமைப்பின் கொள்ளளவு = 25000 லிட்டர்
- கட்டுமான ஆண்டு - 2017-2018
- பயன்பெறும் மக்கள் தொகை - சுமார் 160000
- இட ஒதுக்கீட்டிற்கான மன்ற தீர்மான எண். 39 நாள்.23.08.2016
- சுத்திகரிப்பு நிலையம் அமைந்துள்ள இடத்தின் விபரம் - வார்டு எண்.5 அத்திப்பாளையம் ரோடு வளமீட்டி பூங்கா பகுதி.

- கட்டிடம் அமையப்பெற்ற இடத்தின் அளவு – 0.40 ஏக்கர்
- திட்ட மதிப்பீடு – ரூ.2.48 கோடி
- திட்ட நிதி ஒதுக்கீடு செய்யப்பட்ட நிறுவனத்தின் பெயர் – Bill and Melinda Gates Foundation (BMGF) நிறுவனம்
- தொழிற்நுட்பம் மற்றும் அமைப்பு நிறுவனம் – iihs – Indian Institute for Human settlements, chennai and Key stone foundation, Coimbatore.

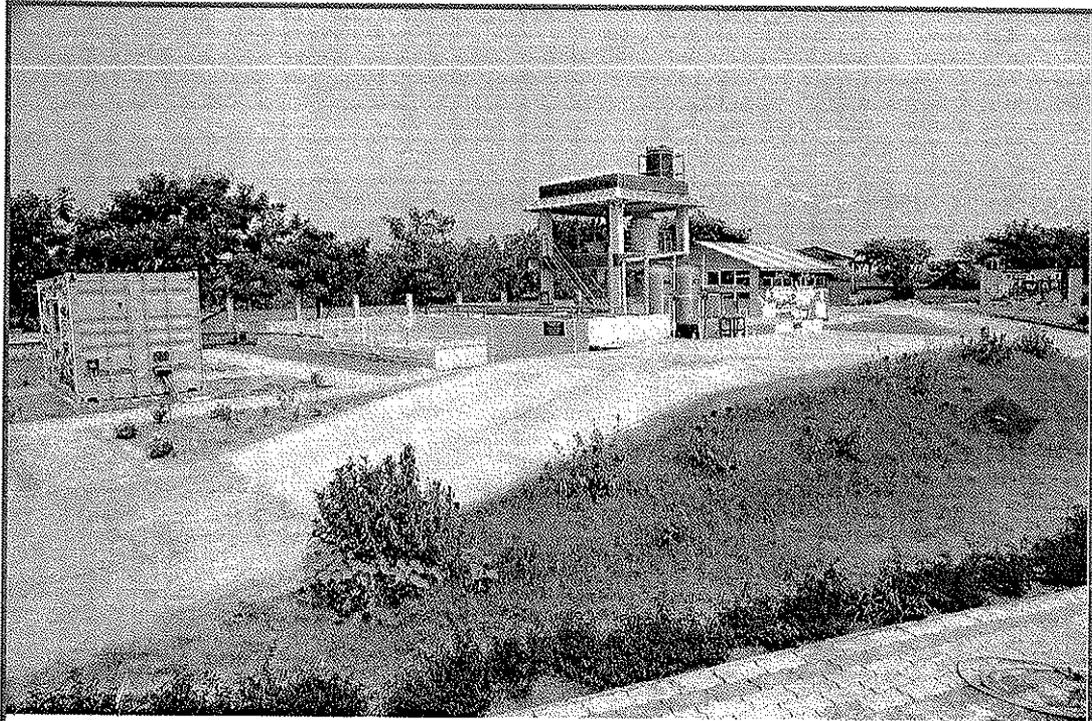
மனித கழிவு சுத்திகரிப்பு நிலையத்தி் பயன்கள்

- மேற்படி திட்டமானது பேரூராட்சி பகுதிகளில் உள்ள பொது கழிப்பிடங்கள் மற்றும் தனியார் கழிப்பிடங்களின் கழிவுகளை இத்திட்டம் செயல்படுத்தும் இடத்திற்கு கொண்டு சென்று, கழிவுகளை திட மற்றும் திரவ கழிவுகளாக பிரித்து அவைகளை உரமாக மாற்றி விவசாய நிலங்களுக்கு பயன்படுத்தும் வகையில் அமைக்கப்பட்டுள்ளது.
- இதனால் நிலத்தடி நீர் மாசுபடுவது தடுப்பதுடன் சுற்றுச்சூழல் பாதுகாக்கப்படுகிறது.
- சுத்திகரிக்கப்பட்ட திட மற்றும் திரவ கழிவுகளை உரமாக விவசாயகளுக்கு விற்பனை செய்யப்படுவதுடன் பேரூராட்சிக்கு வருவாய் ஈட்டப்படுகிறது

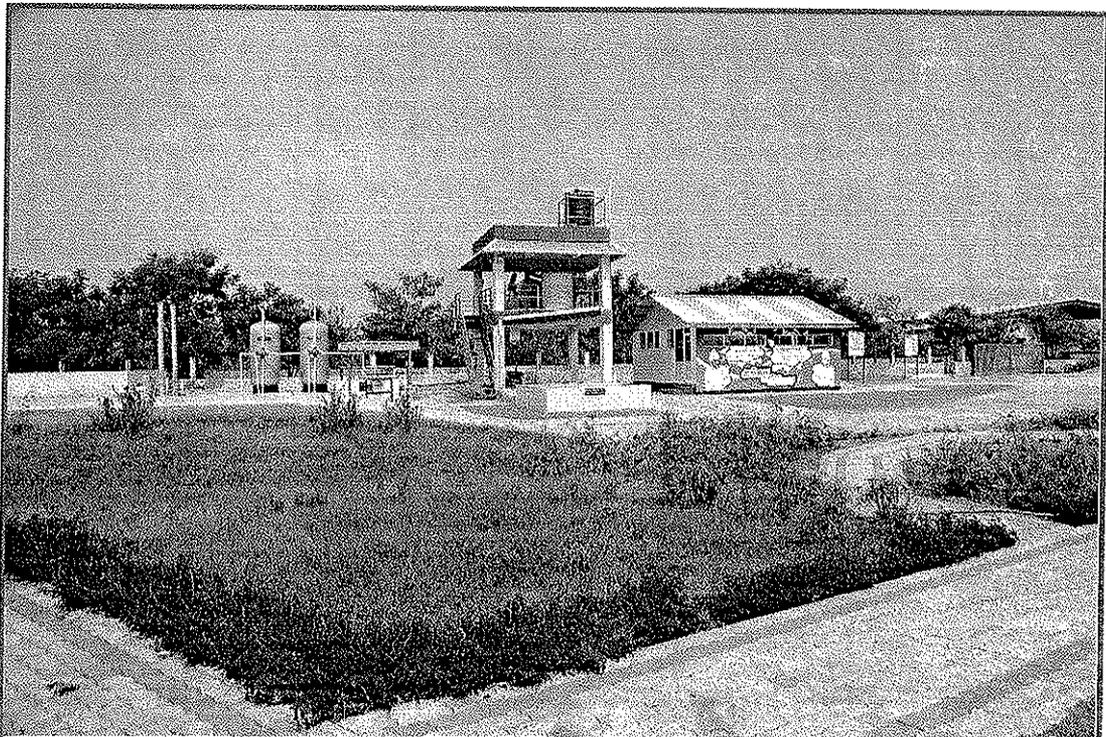
திட்டத்தின் தற்போதைய நிலை

மனித கழிவு சுத்திகரிப்பு நிலையம் அமைக்கும் பணிகள் முடிவுற்று பயன்பாட்டில் உள்ளது. மனித கழிவு சுத்திகரிப்பு நிலையம் இயக்க தமிழ்நாடு மாசு கட்டுப்பாட்டு வாரியத்தின் மூலம் தடையின்மை சான்று பெறப்பட்டுள்ளது.

பெரியநாயக்கன்பாளையம், கூடலூர், நெ.4 வீரபாண்டி , இடிகரை மற்றும் நரசிம்மநாயக்கன்பாளையம் ஆகிய பேரூராட்சி பகுதியில் உள்ள கசடு கழிவுகளை சுத்திகரிப்பு நிலையத்தில் சுத்திகரிக்கப்படுகிறது. இப்பணிகளை முறையாக மேற்கொள்ள 5 பேரூராட்சிகளுக்கிடைய ஒப்பந்தம் மேற்கொள்ளப்பட்டுள்ளது.



**COIMBATORE DISTRICT
PERIYANAICKENPALAYAM TOWN PANCHAYAT
FEACAL SLUDGE TREATMENT PLANT**



**COIMBATORE DISTRICT
PERIYANAICKENPALAYAM TOWN PANCHAYAT
FEACAL SLUDGE TREATMENT PLANT**

SEPTAGE L.

RESOURCE RECOVERY

FORM No. TTPL/CMB-PNP/01

Date: 09/10/19

Load No: 1

FORM TO BE FILLED BY SITE INCHARGE

1. Identification of Waste:

A. Volume: 6500 liters

B. Type: a. Septic Tank

b. Others

C. Source: a. Residential

b. Commercial

D. Desludging Period:

2. Details of Waste Generator

a. Name:

b. Address:

3. Details of Transporter

a. Company Name: SPS

b. Vehicle License:

c. Pump out Date:

FORM No. TTPL/CMB-PNP/01

Date: 30/10/19

Load No: 2

FORM TO BE FILLED BY SITE INCHARGE

1. Identification of Waste:

A. Volume: 6000 liters

B. Type: a. Septic Tank

b. Others

C. Source: a. Residential

b. Commercial

D. Desludging Period: 4-5 years

2. Details of Waste Generator

c. Name:

d. Address: Ganeshapur

3. Details of Transporter

a. Company Name: SPS

d. Vehicle License:

e. Pump out Date:

FORM No. TTPL/CMB-PNP/01

Date: 31/10/19

Load No: 3

FORM TO BE FILLED BY SITE INCHARGE

1. Identification of Waste:

A. Volume: 6000 liters

B. Type: Septic Tank

b. Others

C. Source: Residential

b. Commercial

D. Desludging Period: 4-5 years

2. Details of Waste Generator

a. Name:

b. Address: Ganeshapuram

3. Details of Transporter

a. Company Name: Shakti Septic Clean

b. Vehicle License:

c. Pump out Date:

FORM No. TTPL/CMB-PNP/01

Date: 31/10/19

Load No: 4

FORM TO BE FILLED BY SITE INCHARGE

1. Identification of Waste:

A. Volume: 3000 liters

B. Type: Septic Tank

b. Others

C. Source: Residential

b. Commercial

D. Desludging Period:

2. Details of Waste Generator

c. Name:

d. Address: Sasavanampatti

3. Details of Transporter

a. Company Name: Shakti Septic Clean

d. Vehicle License:

e. Pump out Date:

FORM No. TTPL/CMB-PNP/01

Date: 02/10/19

Load No: 5

FORM TO BE FILLED BY SITE INCHARGE

1. Identification of Waste:

A. Volume: 4500 liters

B. Type: a. Septic Tank

C. Source: a. Residential

D. Desludging Period:

b. Others

b. Commercial

2. Details of Waste Generator

a. Name:

b. Address:

3. Details of Transporter

a. Company Name: Shakti Septic clean

b. Vehicle License:

c. Pump out Date:

FORM No. TTPL/CMB-PNP/01

Date: 05/14/19

Load No: 6

FORM TO BE FILLED BY SITE INCHARGE

1. Identification of Waste:

A. Volume: 6000 liters

B. Type: a. Septic Tank

C. Source: a. Residential

D. Desludging Period:

b. Others

b. Commercial

2. Details of Waste Generator

c. Name:

d. Address: Saravanampatti

3. Details of Transporter

a. Company Name: Shakti Septic clean

d. Vehicle License:

e. Pump out Date:

FORM No. TTPL/CMB-PNP/01

Date: 04/11/19

Load No: 7

FORM TO BE FILLED BY SITE INCHARGE

1. Identification of Waste:

A. Volume: 6000 liters

B. Type: a. Septic Tank

b. Others

C. Source: a. Residential

b. Commercial

D. Desludging Period:

2. Details of Waste Generator

a. Name:

b. Address:

3. Details of Transporter

a. Company Name: Shakti Septic Clean

b. Vehicle License:

c. Pump out Date:

FORM No. TTPL/CMB-PNP/01

Date: 05/11/19

Load No: 8

FORM TO BE FILLED BY SITE INCHARGE

1. Identification of Waste:

A. Volume: 6000 liters

B. Type: a. Septic Tank

b. Others

C. Source: a. Residential

b. Commercial

D. Desludging Period:

2. Details of Waste Generator

c. Name:

d. Address:

3. Details of Transporter

a. Company Name: SRS

d. Vehicle License:

e. Pump out Date:

FORM No. TTPL/CMB-PNP/01

Date: 06/11/19

Load No: 03

FORM TO BE FILLED BY SITE INCHARGE

1. Identification of Waste:

A. Volume: 6000 liters

B. Type: Septic Tank

b. Others

C. Source: Residential

b. Commercial

D. Desludging Period:

2. Details of Waste Generator

a. Name:

b. Address: Kasama dai

3. Details of Transporter

a. Company Name:

b. Vehicle License:

c. Pump out Date:

FORM No. TTPL/CMB-PNP/01

Date: 07/11/19

Load No: 10

FORM TO BE FILLED BY SITE INCHARGE

1. Identification of Waste:

A. Volume: 6000 liters

B. Type: Septic Tank

b. Others

C. Source: Residential

b. Commercial

D. Desludging Period:

2. Details of Waste Generator

c. Name:

d. Address: Thudiyalur

3. Details of Transporter

a. Company Name: Shakti Septic clean

d. Vehicle License:

e. Pump out Date:

FORM No. TTPL/CMB-PNP/01

Date: 13/1/2021

Load No: 581

FORM TO BE FILLED BY SITE INCHARGE

1. Identification of Waste:

A. Volume: 5,000

B. Type: a. Septic Tank

b. Others

C. Source: a. Residential

b. Commercial

D. Desludging Period:

2. Details of Waste Generator

a. Name:

b. Address: *Handwritten address in Malayalam* Company

PH - 8.0

OIRP - 99

E.C - 3.00

3. Details of Transporter

a. Company Name: *Handwritten company name in Malayalam*

Sapdaje

b. Vehicle License: TN 52C V 35 39

99, 76.1 M

c. Pump out Date: 13/1/2021

FORM No. TTPL/CMB-PNP/01

Date: 13/1/2021

Load No: 582

FORM TO BE FILLED BY SITE INCHARGE

1. Identification of Waste:

A. Volume: 3,000

B. Type: a. Septic Tank

b. Others

C. Source: a. Residential

b. Commercial

D. Desludging Period:

2. Details of Waste Generator

c. Name:

d. Address: *Handwritten address in Malayalam*

3. Details of Transporter

a. Company Name: *Handwritten company name in Malayalam*

d. Vehicle License: TN 55 RA 9241

e. Pump out Date: 13/1/2021

FORM No. TTPL/CMB-PNP/01

Date: 13/1/2021

Load No: 583

FORM TO BE FILLED BY SITE INCHARGE

1. Identification of Waste:

A. Volume: 1,000

B. Type: a. Septic Tank

b. Others

C. Source: a. Residential

b. Commercial

D. Desludging Period:

2. Details of Waste Generator

a. Name:

b. Address: மதுராட்சி

3. Details of Transporter

a. Company Name: கண்ணியாபி கண்ணியாபி

b. Vehicle License: TN 55 AA 9241

c. Pump out Date: 13/1/2021

FORM No. TTPL/CMB-PNP/01

Date: 16/1/2021

Load No: 584

FORM TO BE FILLED BY SITE INCHARGE

1. Identification of Waste:

A. Volume: 6,000

B. Type: a. Septic Tank

b. Others

C. Source: a. Residential

b. Commercial

D. Desludging Period:

2. Details of Waste Generator

c. Name:

d. Address: மதுராட்சி கணியாபி

Company

3. Details of Transporter

a. Company Name: VIK கணியாபி கணியாபி

d. Vehicle License: TN 38 CM 8889

e. Pump out Date: 16/1/2021

pH - 8.1

ORIP - 110

EC - 3.5

garden

98.08% M

FORM No. TTPL/CMB-PNP/01

Date: 16/1/2021

Load No: 585

FORM TO BE FILLED BY SITE INCHARGE

1. Identification of Waste:

A. Volume: 6,000

B. Type: a. Septic Tank

b. Others

C. Source: a. Residential

b. Commercial

D. Desludging Period:

2. Details of Waste Generator

a. Name:

b. Address: 250V15 6m 88

3. Details of Transporter

a. Company Name: VIK 01004 in 150017800

b. Vehicle License: TN 38 CM 8889

c. Pump out Date: 16/1/2021

FORM No. TTPL/CMB-PNP/01

Date: 16/1/2021

Load No: 586

FORM TO BE FILLED BY SITE INCHARGE

1. Identification of Waste:

A. Volume: 6,000

B. Type: a. Septic Tank

b. Others

C. Source: a. Residential

b. Commercial

D. Desludging Period:

2. Details of Waste Generator

c. Name:

d. Address: 250V15 6m 88

3. Details of Transporter

a. Company Name: VIK 01004 in 150017800

d. Vehicle License: TN 38 CM 8889

e. Pump out Date: 16/1/2021

FORM No. TTPL/CMB-PNP/01

Date: 18/1/2001

Load No: 581

FORM TO BE FILLED BY SITE INCHARGE

1. Identification of Waste:

A. Volume: 5,000

B. Type: a. Septic Tank

b. Others

C. Source: a. Residential

b. Commercial

D. Desludging Period:

2. Details of Waste Generator

a. Name:

b. Address: JAGS & SUTRODORW Ld company

1311 - 81

01212 - 99

811 - 100

3. Details of Transporter

a. Company Name: HARY RAM RAM CARE

99 - 60/4 m

b. Vehicle License: TN 38 CV 3739

c. Pump out Date: 18/1/2001

FORM No. TTPL/CMB-PNP/01

Date: 18/1/2001

Load No: 581

FORM TO BE FILLED BY SITE INCHARGE

1. Identification of Waste:

A. Volume: 5,000

B. Type: a. Septic Tank

b. Others

C. Source: a. Residential

b. Commercial

D. Desludging Period:

2. Details of Waste Generator

c. Name:

d. Address: JAGS & SUTRODORW Ld company

3. Details of Transporter

a. Company Name: HARY RAM RAM CARE

d. Vehicle License: TN 38 CV 3739

e. Pump out Date: 18/1/2001

FORM No. TTPL/CMB-PNP/01

Date: 18/1/2021

Load No: 587

FORM TO BE FILLED BY SITE INCHARGE

1. Identification of Waste:

A. Volume: 5,000

B. Type: a. Septic Tank

C. Source: a. Residential

D. Desludging Period:

b. Others

b. Commercial

2. Details of Waste Generator

a. Name:

b. Address: A. D. BROAD

PH - 8

DIRIP - 105

BIC - 300

3. Details of Transporter

a. Company Name: MARY PAMPAM

b. Vehicle License: TN 32 CV 3739

c. Pump out Date: 18/1/2021

99.507.00

FORM No. TTPL/CMB-PNP/01

Date: 18/1/2021

Load No: 591

FORM TO BE FILLED BY SITE INCHARGE

1. Identification of Waste:

A. Volume: 6,000

B. Type: a. Septic Tank

C. Source: a. Residential

D. Desludging Period:

b. Others

b. Commercial

2. Details of Waste Generator

c. Name:

d. Address: MURUGAN (P) & SONS, LAKSHMI W. 10

PH - 8:0

DIRIP - 105

BIC - 300

3. Details of Transporter

a. Company Name: S. M. SUDHAKAR & SONS

d. Vehicle License: TN 45 BY 9195

e. Pump out Date: 18/1/2021

97.507.00

FORM No. TTPL/CMB-PNP/01

Date: 1/11/2020

Load No: 393

FORM TO BE FILLED BY SITE INCHARGE

1. Identification of Waste:

A. Volume: 6,000

B. Type: a. Septic Tank

b. Others

C. Source: a. Residential

b. Commercial

D. Desludging Period:

2. Details of Waste Generator

a. Name:

b. Address: *Handwritten address in Malayalam* PNP C/PNP /u/1/0908

3. Details of Transporter

a. Company Name: *Handwritten company name in Malayalam*

b. Vehicle License: *Handwritten license number*

c. Pump out Date: 1/11/2020

FORM No. TTPL/CMB-PNP/01

Date: 1/11/2020

Load No: 394

FORM TO BE FILLED BY SITE INCHARGE

1. Identification of Waste:

A. Volume: 6,000

B. Type: a. Septic Tank

b. Others

C. Source: a. Residential

b. Commercial

D. Desludging Period:

2. Details of Waste Generator

c. Name:

d. Address: *Handwritten address in Malayalam* PNP C/PNP /u/1/0908

3. Details of Transporter

a. Company Name: *Handwritten company name in Malayalam*

d. Vehicle License: *Handwritten license number*

e. Pump out Date: 1/11/2020

FORM No. TTPL/CMB-PNP/01

Date: 3/11/2020

Load No: 395

FORM TO BE FILLED BY SITE INCHARGE

1. Identification of Waste:

A. Volume: 6,000

B. Type: a. Septic Tank

C. Source: a. Residential

b. Others

b. Commercial

D. Desludging Period:

2. Details of Waste Generator

a. Name:

b. Address: *Handwritten address in Tamil*

3. Details of Transporter

a. Company Name: *Handwritten company name*

b. Vehicle License: *Handwritten license number*

c. Pump out Date: 3/11/2020

FORM No. TTPL/CMB-PNP/01

Date: 4/11/2020

Load No: 396

FORM TO BE FILLED BY SITE INCHARGE

1. Identification of Waste:

A. Volume: 3,000

B. Type: a. Septic Tank

C. Source: a. Residential

b. Others

b. Commercial

D. Desludging Period:

2. Details of Waste Generator

c. Name:

d. Address: *Handwritten address in Tamil*

Handwritten notes on the right side of the form

3. Details of Transporter

a. Company Name: *Handwritten company name*

d. Vehicle License: *Handwritten license number*

e. Pump out Date: 4/11/2020

FORM No. TTPL/CMB-PNP/01

Date: 4/11/2020

Load No: 397

FORM TO BE FILLED BY SITE INCHARGE

1. Identification of Waste:

A. Volume: 6,000

B. Type: a. Septic Tank

C. Source: a. Residential

D. Desludging Period:

b. Others

b. Commercial

2. Details of Waste Generator

a. Name:

b. Address: 27, 1st Floor

PH - 2.00
ORIP - 1.00
E.C - 2.00

3. Details of Transporter

a. Company Name: S.P.S. 10198 6158

b. Vehicle License: TN 43 D 2086

c. Pump out Date: 21/11/2020

FORM No. TTPL/CMB-PNP/01

Date: 6/11/2020

Load No: 398

FORM TO BE FILLED BY SITE INCHARGE

1. Identification of Waste:

A. Volume: 6,000

B. Type: a. Septic Tank

C. Source: a. Residential

D. Desludging Period:

b. Others

b. Commercial

2. Details of Waste Generator

c. Name:

d. Address: 622 1st Floor

PH - 2.00
ORIP - 1.00
E.C - 2.00

3. Details of Transporter

a. Company Name: S.P.S. 10198 6158

d. Vehicle License: TN 43 D 2086

c. Pump out Date: 6/11/2020

FORM No. TTPL/CMB-PNP/01

Date: 6/11/2020

Load No: 399

FORM TO BE FILLED BY SITE INCHARGE

1. Identification of Waste:

A. Volume: 6000

B. Type: a. Septic Tank

C. Source: Residential

D. Desludging Period:

b. Others
b. Commercial

2. Details of Waste Generator

a. Name:

b. Address: 25/5 Lakshmi

pH - 8.1
DIRP - 212
E.C - 300

3. Details of Transporter

a. Company Name: V.K. Jyoti & Sons

b. Vehicle License: TN 38 CM 8889

c. Pump out Date: 6/11/2020

FORM No. TTPL/CMB-PNP/01

Date: 6/11/2020

Load No: 400

FORM TO BE FILLED BY SITE INCHARGE

1. Identification of Waste:

A. Volume: 3,000

B. Type: a. Septic Tank

C. Source: Residential

D. Desludging Period:

b. Others
b. Commercial

2. Details of Waste Generator

c. Name:

d. Address: M/S. Lakshmi Jyoti & Sons, Lakshmi Nagar, W.L.O.

pH - 7.8
DIRP - 168
E.C - 180

3. Details of Transporter

a. Company Name: Sakthi Cleaning

d. Vehicle License: TN 38 AT 7985

e. Pump out Date: 6/11/2020

FORM No. TTPL/CMB-PNP/01

Date: 6/11/2020

Load No: 401

FORM TO BE FILLED BY SITE INCHARGE

1. Identification of Waste:

A. Volume: 6,000

B. Type: a. Septic Tank

C. Source: a. Residential

D. Desludging Period:

b. Others

b. Commercial

2. Details of Waste Generator

a. Name:

b. Address: 620 11th 4776

3. Details of Transporter

a. Company Name: S.P.S. SERVICE WORKS

b. Vehicle License: TN431 D 2086

c. Pump out Date:

FORM No. TTPL/CMB-PNP/01

Date: 6/11/2020

Load No: 402

FORM TO BE FILLED BY SITE INCHARGE

1. Identification of Waste:

A. Volume: 3,000

B. Type: a. Septic Tank

C. Source: a. Residential

D. Desludging Period:

b. Others

b. Commercial

2. Details of Waste Generator

c. Name:

d. Address: 6115 10002L

PHH - 201

ORIP - 215

ENC - 3.57

3. Details of Transporter

a. Company Name: SUDHA CLEANING

d. Vehicle License: TN 38 ~~1000~~ AT 70 85

e. Pump out Date: 6/11/2020

SEPAGE LOAD

RESOURCERECOVERY PA

FORM No. TTPL/CMB-PNP/01

Date: 15/6/2020

Load No: 193

FORM TO BE FILLED BY SITE INCHARGE

1. Identification of Waste:

A. Volume: 5,500

B. Type: a. Septic Tank

b. Others

C. Source: Residential

b. Commercial

D. Desludging Period:

2. Details of Waste Generator

a. Name:

b. Address:

501/1933L

3. Details of Transporter

a. Company Name: SAKTHI CLEANING

b. Vehicle License: TN 99 9153

c. Pump out Date: 15/6/2020

FORM No. TTPL/CMB-PNP/01

Date: 16/6/2020

Load No: 194

FORM TO BE FILLED BY SITE INCHARGE

1. Identification of Waste:

A. Volume: 6000

B. Type: a. Septic Tank

b. Others

C. Source: Residential

b. Commercial

D. Desludging Period:

2. Details of Waste Generator

c. Name:

d. Address:

501/1933L

3. Details of Transporter

a. Company Name: SAKTHI CLEANING

d. Vehicle License: TN 99 9153

e. Pump out Date: 16/6/2020

FORM No. TTPL/CMB-PNP/01

Date: 19/6/2020

Load No: 195

FORM TO BE FILLED BY SITE INCHARGE

1. Identification of Waste:

A. Volume: 5.000

B. Type: a. Septic Tank

b. Others

C. Source: a. Residential

b. Commercial

D. Desludging Period:

2. Details of Waste Generator

a. Name:

b. Address: *சென்னை கிண்டி ராஜகோட்டை*

3. Details of Transporter

a. Company Name: SAKTHI CLEANING SERVICE

b. Vehicle License: TN 38 A 1285

c. Pump out Date: 19/6/2020

FORM No. TTPL/CMB-PNP/01

Date: 20/6/2020

Load No: 196

FORM TO BE FILLED BY SITE INCHARGE

1. Identification of Waste:

A. Volume: 6000

B. Type: a. Septic Tank

b. Others

C. Source: a. Residential

b. Commercial

D. Desludging Period:

2. Details of Waste Generator

c. Name:

d. Address: *சென்னை கிண்டி ராஜகோட்டை*

3. Details of Transporter

a. Company Name: SAKTHI CLEANING SERVICE

d. Vehicle License: TN 38 CK 2165

e. Pump out Date: 20/6/2020

FORM No. TTPL/CMB-PNP/01

Date: 20/6/2020

Load No: 197

FORM TO BE FILLED BY SITE INCHARGE

1. Identification of Waste:

A. Volume: 6,000

B. Type: a. Septic Tank

b. Others

C. Source: a. Residential

b. Commercial

D. Desludging Period:

2. Details of Waste Generator

a. Name:

b. Address: 20/5/15/11/10010111/18

3. Details of Transporter

a. Company Name: SUKTHI CLEANING

b. Vehicle License: TN 38 CK 2765

c. Pump out Date: 20/6/2020

FORM No. TTPL/CMB-PNP/01

Date: 22/6/2020

Load No: 198

FORM TO BE FILLED BY SITE INCHARGE

1. Identification of Waste:

A. Volume: 6,000

B. Type: a. Septic Tank

b. Others

C. Source: a. Residential

b. Commercial

D. Desludging Period:

2. Details of Waste Generator

c. Name:

d. Address: 25/5/10/11/10010111/18

3. Details of Transporter

a. Company Name: SUKTHI CLEANING

d. Vehicle License: TN 38 BE 7706

e. Pump out Date: 22/6/2020

FORM No. TTPL/CMB-PNP/01

Date: 23/6/2020

Load No: 199

FORM TO BE FILLED BY SITE INCHARGE

1. Identification of Waste:

A. Volume: 6.000

B. Type: a. Septic Tank

b. Others

C. Source: a. Residential

b. Commercial

D. Desludging Period:

2. Details of Waste Generator

a. Name:

b. Address: 25/12/15007

3. Details of Transporter

a. Company Name: S.P.S. 08295

b. Vehicle License: TN 43/D2086

c. Pump out Date: 23/6/2020

FORM No. TTPL/CMB-PNP/01

Date: 23/6/2020

Load No: 200

FORM TO BE FILLED BY SITE INCHARGE

1. Identification of Waste:

A. Volume: 6.000

B. Type: a. Septic Tank

b. Others

C. Source: a. Residential

b. Commercial

D. Desludging Period:

2. Details of Waste Generator

c. Name:

d. Address: 25/12/15007

3. Details of Transporter

a. Company Name: S.P.S. 08295

b. Vehicle License: TN 43/D2086

c. Pump out Date: 23/6/2020

FORM No. TTPL/CMB-PNP/01

Date: 2/6/2020

Load No: 201

FORM TO BE FILLED BY SITE INCHARGE

1. Identification of Waste:

A. Volume: 65000

B. Type: a. Septic Tank

b. Others

C. Source: a. Residential

b. Commercial

D. Desludging Period:

2. Details of Waste Generator

a. Name:

b. Address: 21/50/1/1000/49

3. Details of Transporter

a. Company Name: S.P.S. 08/2/98

b. Vehicle License: TN 43 D 2886

c. Pump out Date: 23/6/2020

FORM No. TTPL/CMB-PNP/01

Date: 23/6/2020

Load No: 202

FORM TO BE FILLED BY SITE INCHARGE

1. Identification of Waste:

A. Volume: 30000

B. Type: a. Septic Tank

b. Others

C. Source: a. Residential

b. Commercial

D. Desludging Period:

2. Details of Waste Generator

c. Name:

d. Address: 21/50/1/1000/49

3. Details of Transporter

a. Company Name: S.P.S. 08/2/98

d. Vehicle License: TN 43 D 2886

e. Pump out Date: 23/6/2020

ORM No. TTPL/CMB-PNP/01

Date: 6/8/21

Load No: 1168

FORM TO BE FILLED BY SITE INCHARGE

1. Identification of Waste:

A. Volume: 5000

B. Type: a. Septic Tank

b. Others

C. Source: Residential (House)

b. Commercial

D. Desludging Period:

PIH - 8.9

2. Details of Waste Generator

a. Name:

O.R.P - - 111

b. Address: Keeranatham

E.C - 320

3. Details of Transporter

a. Company Name: Sreedharan Engineering

b. Vehicle License: TN 18 F 01 75

c. Pump out Date: 6/8/21

ORM No. TTPL/CMB-PNP/01

Date: 6/8/21

Load No: 1169

FORM TO BE FILLED BY SITE INCHARGE

1. Identification of Waste:

A. Volume: 5500

B. Type: a. Septic Tank

b. Others

C. Source: Residential

Commercial (Hotel)

D. Desludging Period:

2. Details of Waste Generator

c. Name:

PIH - 7.4

d. Address: Mettupalayam

O.R.P - - 120

E.C - 316

3. Details of Transporter

a. Company Name: Murugan Enterprises

d. Vehicle License: TN 38 CU 3853

e. Pump out Date: 6/8/21

ORM No. TTPL/CMB-PNP/01

Date: 9/18/21

Load No: 1170

FORM TO BE FILLED BY SITE INCHARGE

1. Identification of Waste:

A. Volume: 5,000

B. Type: a. Septic Tank

b. Others

C. Source: a. Residential (House)

b. Commercial

D. Desludging Period:

2. Details of Waste Generator

a. Name:

b. Address: 55001 2001

3. Details of Transporter

a. Company Name: 55001 2001

b. Vehicle License: TN 18 F 0175

c. Pump out Date: 9/18/21

ORM No. TTPL/CMB-PNP/01

Date: 9/18/21

Load No: 1171

FORM TO BE FILLED BY SITE INCHARGE

1. Identification of Waste:

A. Volume: 5,000

B. Type: a. Septic Tank

b. Others

C. Source: a. Residential (House)

b. Commercial

D. Desludging Period:

2. Details of Waste Generator

c. Name:

d. Address: 55001 2001

3. Details of Transporter

a. Company Name: 55001 2001

d. Vehicle License: TN 18 F 0175

e. Pump out Date: 9/18/21

ORM No. TTPL/CMB-PNP/01

Date: 9/8/21

Load No: 1172

FORM TO BE FILLED BY SITE INCHARGE

1. Identification of Waste:

A. Volume: 5,000

B. Type: a. Septic Tank

C. Source: a. Residential (House)

b. Others

b. Commercial

D. Desludging Period:

2. Details of Waste Generator

a. Name:

b. Address: 935/12th Street W/O

3. Details of Transporter

a. Company Name: 2000/10/01

b. Vehicle License: TN 18 F 0175

c. Pump out Date: 9/8/21

ORM No. TTPL/CMB-PNP/01

Date: 11/8/21

Load No: 1173

FORM TO BE FILLED BY SITE INCHARGE

1. Identification of Waste:

A. Volume: 5,000

B. Type: a. Septic Tank

C. Source: a. Residential (House)

b. Others

b. Commercial

D. Desludging Period:

2. Details of Waste Generator

c. Name:

d. Address: 019 Street

3. Details of Transporter

a. Company Name: 10/01/2000

d. Vehicle License: TN 66 E 3159

e. Pump out Date: 11/8/21

PIH-714

DIRIP--69

ELC-320

FORM No. TTPL/CMB-PNP/01

Date: 11/8/21

Load No: 117A

FORM TO BE FILLED BY SITE INCHARGE

1. Identification of Waste:

A. Volume: 4000

B. Type: a. Septic Tank

b. Others

C. Source: Residential (House)

b. Commercial

D. Desludging Period:

2. Details of Waste Generator

a. Name:

b. Address: 05/17/2001/19

3. Details of Transporter

a. Company Name: 105/17 500/10/19

b. Vehicle License: TN66E 3759

c. Pump out Date: 11/8/21

FORM No. TTPL/CMB-PNP/01

Date: 11/8/21

Load No: 1175

FORM TO BE FILLED BY SITE INCHARGE

1. Identification of Waste:

A. Volume: 5000

B. Type: a. Septic Tank

b. Others

C. Source: Residential (Hostel)

b. Commercial

D. Desludging Period:

2. Details of Waste Generator

c. Name:

d. Address: 05/17/2001/19

PIH - 7.0

DIRIP -- DG

EIC - 3.40

3. Details of Transporter

a. Company Name: 500/10/19 500/10/19

d. Vehicle License: TN 5577 9241

e. Pump out Date: 11/8/21

FORM No. TTPL/CMB-PNP/01

Date: 11/8/21

Load No: 1176

FORM TO BE FILLED BY SITE INCHARGE

1. Identification of Waste:

A. Volume: 5,000

B. Type: a. Septic Tank

b. Others

C. Source: Residential (Hostel)

b. Commercial

D. Desludging Period:

2. Details of Waste Generator

a. Name:

b. Address: മിസ്സൂർ

3. Details of Transporter

a. Company Name: ട്രാൻസ്ഫർ കമ്പനി

b. Vehicle License: TN55 AA 9241

c. Pump out Date:

FORM No. TTPL/CMB-PNP/01

Date: 11/8/21

Load No: 1177

FORM TO BE FILLED BY SITE INCHARGE

1. Identification of Waste:

A. Volume: 5,000

B. Type: a. Septic Tank

b. Others

C. Source: Residential (Hostel)

b. Commercial

D. Desludging Period:

2. Details of Waste Generator

c. Name:

d. Address: മിസ്സൂർ

3. Details of Transporter

a. Company Name: ട്രാൻസ്ഫർ കമ്പനി

d. Vehicle License: TN55 AA 9241

e. Pump out Date: 11/8/21

FORM No. TTPL/CMB-PNP/01

Date: 10/3/21

Load No: 779

FORM TO BE FILLED BY SITE INCHARGE

1. Identification of Waste:

A. Volume: 3,000

B. Type: a. Septic Tank

b. Others

C. Source: a. Residential Hostel

b. Commercial

D. Desludging Period:

2. Details of Waste Generator

a. Name:

b. Address: கட்டிடம்

3. Details of Transporter

a. Company Name: கனியாசாமி கட்டுமானம்

b. Vehicle License: TN 55 AA 9241

c. Pump out Date: 10/3/21

FORM No. TTPL/CMB-PNP/01

Date: 10/3/21

Load No: 780

FORM TO BE FILLED BY SITE INCHARGE

1. Identification of Waste:

A. Volume: 6,000

B. Type: a. Septic Tank

b. Others CTPS

C. Source: a. Residential

b. Commercial

D. Desludging Period:

2. Details of Waste Generator

c. Name:

d. Address: கனியாசாமி கட்டிடம் Public Toilets

3. Details of Transporter

a. Company Name: கனியாசாமி கட்டுமானம் கட்டுமானம்

d. Vehicle License: TN 38 D8572

e. Pump out Date: 10/3/21

FORM No. TTPL/CMB-PNP/01

Date: 10/3/21

Load No: 781

FORM TO BE FILLED BY SITE INCHARGE

1. Identification of Waste:

A. Volume: 3,000

B. Type: a. Septic Tank

b. Others

C. Source: a. Residential (Hostel)

b. Commercial

D. Desludging Period:

2. Details of Waste Generator

a. Name:

b. Address: கி/டி பரந்திர

3. Details of Transporter

a. Company Name: கனகசபையா கிராமிய சேவைகள்

b. Vehicle License: TN 55 AA 9241

c. Pump out Date: 10/3/21

FORM No. TTPL/CMB-PNP/01

Date: 10/3/21

Load No: 782

FORM TO BE FILLED BY SITE INCHARGE

1. Identification of Waste:

A. Volume: 6,000

B. Type: a. Septic Tank

b. Others CPTT

C. Source: a. Residential

b. Commercial

D. Desludging Period:

2. Details of Waste Generator

c. Name:

d. Address: கி/டி பரந்திர க்குள் public toilet

3. Details of Transporter

a. Company Name: கனகசபையா கிராமிய சேவைகள்

d. Vehicle License: TN 38 D8512

e. Pump out Date: 10/3/21

FORM No. TTPL/CMB-PNP/01

Date: 10/3/21

Load No: 783

FORM TO BE FILLED BY SITE INCHARGE

1. Identification of Waste:

A. Volume: 3,000

B. Type: a. Septic Tank

C. Source: a. Residential (Hostel)

b. Others

b. Commercial

D. Desludging Period:

2. Details of Waste Generator

a. Name:

b. Address: கீர்த்தி பாதாளம்

3. Details of Transporter

a. Company Name: சாமிநாதன் டிராபர்ஸ்

b. Vehicle License: TN 55 AA 9241

c. Pump out Date: 10/3/21

FORM No. TTPL/CMB-PNP/01

Date: 10/3/21

Load No: 784

FORM TO BE FILLED BY SITE INCHARGE

1. Identification of Waste:

A. Volume: 3,000

B. Type: a. Septic Tank

C. Source: a. Residential (Hostel)

b. Others

b. Commercial

D. Desludging Period:

2. Details of Waste Generator

c. Name:

d. Address: கீர்த்தி பாதாளம்

PIH - 844

OIRIP - 67

EIC - 340

3. Details of Transporter

a. Company Name: சாமிநாதன் டிராபர்ஸ்

d. Vehicle License: TN 55 AA 9241

e. Pump out Date: 10/3/21

Saitej

99.81 / m

FORM No. TTPL/CMB-PNP/01

Date: 12/3/21

Load No: 725

FORM TO BE FILLED BY SITE INCHARGE

1. Identification of Waste:

A. Volume: 3000

B. Type: a. Septic Tank

b. Others

C. Source: a. Residential (Hostel)

b. Commercial

D. Desludging Period:

2. Details of Waste Generator

a. Name:

b. Address: *Handwritten address*

3. Details of Transporter

a. Company Name: *Handwritten company name*

b. Vehicle License: TN 55 AA 9241

c. Pump out Date: 12/3/21

FORM No. TTPL/CMB-PNP/01

Date: 12/3/21

Load No: 726

FORM TO BE FILLED BY SITE INCHARGE

1. Identification of Waste:

A. Volume: 5000

B. Type: a. Septic Tank

b. Others

C. Source: a. Residential (96)

b. Commercial

D. Desludging Period:

PH - 8.1

2. Details of Waste Generator

c. Name:

ORIP - 83

d. Address: P.N Palayam

EC - 3.00

Septic

3. Details of Transporter

a. Company Name: *Handwritten company name*

85.67 / M

d. Vehicle License: TN 55 AA 9241

e. Pump out Date: 12/3/21

FORM No. TTPL/CMB-PNP/01

Date: 13/3/21

Load No: 787

FORM TO BE FILLED BY SITE INCHARGE

1. Identification of Waste:

- A. Volume: 6,000
- B. Type: a. Septic Tank
- C. Source: a. Residential

- b. Others CTPPT
- b. Commercial

D. Desludging Period:

2. Details of Waste Generator

- a. Name:
- b. Address: Police station
(சென்னை நகராட்சியின் கீழ் உள்ள பகுதி)

P.H - 20
O.R.P - - 73
EL - 3.20

3. Details of Transporter

- a. Company Name: S. P. S சென்னை கழிவு
- b. Vehicle License: TN 40 S 6693
- c. Pump out Date: 13/3/21

Septage
99, E8 Y.M

FORM No. TTPL/CMB-PNP/01

Date: 13/3/21

Load No: 788

FORM TO BE FILLED BY SITE INCHARGE

1. Identification of Waste:

- A. Volume: 6,000
- B. Type: a. Septic Tank
- C. Source: a. Residential

- b. Others CTPPT
- b. Commercial

D. Desludging Period:

2. Details of Waste Generator

- c. Name:
- d. Address: Police station
(சென்னை நகராட்சியின் கீழ் உள்ள பகுதி)

3. Details of Transporter

- a. Company Name: S. P. S சென்னை கழிவு
- d. Vehicle License: TN 40 S 6693
- e. Pump out Date: 13/3/21

FORM No. TTPL/CMB-PNP/01

Date: 22/5/21

Load No: 977

FORM TO BE FILLED BY SITE INCHARGE

1. Identification of Waste:

- A. Volume: 6000
- B. Type: a. Septic Tank
- C. Source: a. Residential
- D. Desludging Period:

~~b. Others~~ CTPF
 b. Commercial

PIT - 7.8
 OIRIP - 120
 E.C - 3.00
 SEP/21
 90.77.1M

2. Details of Waste Generator

- a. Name:
- b. Address: Vivekanadha Nagar (Public Toilet)

3. Details of Transporter

- a. Company Name: *[Handwritten Tamil text]*
- b. Vehicle License: TN 38 D 8512
- c. Pump out Date: 22/5/21

FORM No. TTPL/CMB-PNP/01

Date: 22/5/21

Load No: 975

FORM TO BE FILLED BY SITE INCHARGE

1. Identification of Waste:

- A. Volume: 6000
- B. Type: a. Septic Tank
- C. Source: a. Residential
- D. Desludging Period:

~~b. Others~~ CTPF
 b. Commercial

2. Details of Waste Generator

- c. Name:
- d. Address: Vivekanadha Nagar (Public Toilet)

3. Details of Transporter

- a. Company Name: *[Handwritten Tamil text]*
- d. Vehicle License: TN 38 D 8512
- e. Pump out Date: 22/5/21

FORM No. TTPL/CMB-PNP/01

Date: 22/5/21

Load No: 976

FORM TO BE FILLED BY SITE INCHARGE

1. Identification of Waste:

A. Volume: 6000

B. Type: a. Septic Tank

C. Source: a. Residential

D. Desludging Period:

b. Others ~~UTP~~
b. Commercial

2. Details of Waste Generator

a. Name:

b. Address: Vivek Anadha Nagar (Public Toilet)

3. Details of Transporter

a. Company Name: *[Handwritten in Tamil]*

b. Vehicle License: TN 38 D 85 19

c. Pump out Date: 22/5/21

FORM No. TTPL/CMB-PNP/01

Date: 22/5/21

Load No: 977

FORM TO BE FILLED BY SITE INCHARGE

1. Identification of Waste:

A. Volume: 6000

B. Type: a. Septic Tank

C. Source: a. Residential

D. Desludging Period:

b. Others ~~UTP~~
b. Commercial

2. Details of Waste Generator

c. Name:

d. Address: Vivek Anadha Nagar (Public Toilet)

3. Details of Transporter

a. Company Name: *[Handwritten in Tamil]*

d. Vehicle License: TN 38 D 85 12

e. Pump out Date: 22/5/21

FORM No. TTPL/CMB-PNP/01

Date: 22/5/21

Load No: 978

FORM TO BE FILLED BY SITE INCHARGE

1. Identification of Waste:

A. Volume: 4000

B. Type: a. Septic Tank

C. Source: a. Residential (House)

D. Desludging Period:

b. Others

b. Commercial

2. Details of Waste Generator

a. Name:

b. Address: P. N Palayam.

P. H - 811

O. R. P. - 131

E. C. - 3.40

Septic

99.72/20

3. Details of Transporter

a. Company Name: SAKTHI CLEANING

b. Vehicle License: TN 37 BLU 3036

c. Pump out Date: 22/5/21

FORM No. TTPL/CMB-PNP/01

Date: 22/5/21

Load No: 979

FORM TO BE FILLED BY SITE INCHARGE

1. Identification of Waste:

A. Volume: 6000

B. Type: a. Septic Tank

C. Source: a. Residential

D. Desludging Period:

b. Others

b. Commercial

2. Details of Waste Generator

c. Name:

d. Address: J. K. MOIT (Public Toilet)

P. H - 713

O. R. P. - 98

E. C. - 29

Septic

3. Details of Transporter

a. Company Name: ANANDANANDAN'S SERVICES

d. Vehicle License: TN 38 D 8512

e. Pump out Date: 22/5/21

88.91/20

FORM No. TTPL/CMB-PNP/01

Date: 24/5/21

Load No: 980

FORM TO BE FILLED BY SITE INCHARGE

1. Identification of Waste:

A. Volume: 5,000

B. Type: a. Septic Tank

C. Source: a. Residential (Hostel)

D. Desludging Period:

b. Others

b. Commercial

2. Details of Waste Generator

a. Name:

b. Address: 27/11/2001/19

PIH - 81
OIP/P. - 130
UE - 310
S. H. G.
79.86 / m

3. Details of Transporter

a. Company Name: *[Handwritten]*

b. Vehicle License: TN 55 AA 9241

c. Pump out Date: 24/5/21

FORM No. TTPL/CMB-PNP/01

Date: 24/5/21

Load No: 981

FORM TO BE FILLED BY SITE INCHARGE

1. Identification of Waste:

A. Volume: 5,000

B. Type: a. Septic Tank

C. Source: a. Residential (Hostel)

D. Desludging Period:

b. Others

b. Commercial

2. Details of Waste Generator

c. Name:

d. Address: 27/11/2001/19

3. Details of Transporter

a. Company Name: *[Handwritten]*

d. Vehicle License: TN 55 AA 9241

e. Pump out Date: 24/5/21

FORM No. TTPL/CMB-PNP/01

Date: 24/5/21

Load No: 982

FORM TO BE FILLED BY SITE INCHARGE

1. Identification of Waste:

A. Volume: 51000

B. Type: a. Septic Tank

C. Source: a. Residential (Hostel)

D. Desludging Period:

b. Others

b. Commercial

2. Details of Waste Generator

a. Name:

b. Address: 25/1/2001/17

3. Details of Transporter

a. Company Name: Sri Lakshmi WTP

b. Vehicle License: TN 55 PA 4281

c. Pump out Date: 24/5/21

FORM No. TTPL/CMB-PNP/01

Date: 29/5/21

Load No: 983

FORM TO BE FILLED BY SITE INCHARGE

1. Identification of Waste:

A. Volume: 2,000

B. Type: a. Septic Tank

C. Source: a. Residential (House)

D. Desludging Period:

b. Others

b. Commercial

2. Details of Waste Generator

c. Name:

d. Address: P. N. Palayam

PH - 79

ORIP - 147

EIC - 3.40

3. Details of Transporter

a. Company Name: HARY ROUN RAM

d. Vehicle License: TN 38 CV 3739

e. Pump out Date: 29/5/21

Sept 29

99. 95.1.00

பெரியநாயக்கன்பாளையம் பேரூராட்சி செயல் அலுவலர் அவர்களின் நடவடிக்கைகள்
முன்னிலை: திரு/திருமதி டி.ஏ.ஜெசிபாபாஜா

நாள்: 19-11-2021

க.எண்: 731/2021/ <

க.உரிமம்.எண்: 124/2021-2022

பொருள்: கட்டிட உரிமம் பெரியநாயக்கன்பாளையம் பேரூராட்சி வார்டு எண்: WD-10, யூனியன் டேங்க் ரோடு 3வது வீதி கட்டிட சர்வே எண்: 466/A1, மனை எண்: -ல் குடியிருப்புக் கட்டிடம் கட்ட அனுமதி வழங்கி ஆணையிடப்படுகிறது.

பார்வை:

திரு/திருமதி: அனுசுயா த/பெ/க/பெ: சங்கர் என்பவரிடமிருந்து வரப்பெற்ற விண்ணப்பம் எண்: 124 நாள்: 19-11-2021

ஆணை:

பெரியநாயக்கன்பாளையம் பேரூராட்சிக்குட்பட்ட கட்டிட சர்வே எண்: 466/A1, மனை எண்: -ல், திரு/திருமதி: அனுசுயா, த/பெ/க/பெ: சங்கர் என்பவர் தரைதளம் 974.00 ச.மீ/ச.அ, தளக் கட்டிடம் கட்டிக்கொள்ள பார்வையில் காணும் விண்ணப்பத்தில் கேட்டுள்ளார். வரைபடம் நகல் சமர்ப்பித்துள்ளார்.

விண்ணப்பம் விரிவாக பரிசீலிக்கப்பட்டு கீழ்க்கண்டிருள்ள நிபந்தனைகளுக்குட்பட்டு, கட்டிடம் கட்டிக் கொள்ள அனுமதி வழங்கி உத்திரவிடப்படுகிறது.

1. இந்த அனுமதி 19-11-2021 முதல் ஐந்து வருட காலத்திற்கு அதாவது 18-11-2026 வரை அமுலில் இருக்கும்.
2. பேரூராட்சி நிலத்தில் அல்லது தெருவில் எந்த வித ஆக்கிரமிப்பும் செய்யக்கூடாது.
3. பொதுப்பாதையிலிருந்து 3 மீட்டர் தூரத்தில் நிலையான கட்டிடங்கள் ஏதும் கட்டக்கூடாது. சுற்றுச்சுவர் கட்டிக் கொள்ளலாம்.(சுற்றுச்சுவர் 1 மீட்டருக்கு மேற்படாமல்).
4. கட்டிடத்திற்கு அனுமதி பெற்ற இடத்தில் மேற்படி கட்டிடம் கட்டுவதற்கு மண் எடுக்கக்கூடாது.
5. அங்கிகளும் செய்யப்பட்ட பிளானுக்கு எவ்வித மாற்றமும் இல்லாமல் கட்டிடம் கட்ட வேண்டும். மாறுதல் செய்வதாக இருந்தால், முன்கூட்டியே அனுமதி பெற்றுக்கொள்ள வேண்டும்.
6. கொடுக்கப்பட்டுள்ள தகவல்களுக்குள் கட்டிடம் கட்டி முடிக்கப்படவில்லையானால் அதற்கு (30) முப்பது நாட்களுக்கு முன்னதாகவே மறு கொடுத்து நிர்ணயிக்கப்பட்டுள்ள கட்டணம் செலுத்தி அனுமதி காலவரம்பை நீட்டித்துக்கொள்ள வேண்டும். அப்பவாறு அனுமதி பெறாமல் கட்டிட வேலை செய்யக்கூடாது.
7. கட்டிட வேலைநடக்குமிடத்தில் அங்கீகரிக்கப்பட்ட வரைபடத்தின் நகல் ஒன்று வைக்கப்படுவதுடன் பேரூராட்சி அலுவலர் அவர்களின் பார்வைக்கு வேண்டும்போது ஆஜர் செய்ய வேண்டும்.
8. கக்கல், சாக்கடை, தொட்டி முதலியவை சுகாதார முறைப்படி தளம் போடப்பட வேண்டும். எளிதாக சுத்தம் செய்ய வசதியாக உள்ளதாகவும் இருக்க வேண்டும்.
9. புது சென்னை சட்டம் பிரிவுகள் 26 மற்றும்-33 விதிகளின் படி அத்தாட்சி பெறாமல் குடிபேறவோ குடிவைக்கவோ கூடாது.
10. கட்டிடம் கட்டி முடிந்த அல்லது குடியேறிய 15 தினங்களுக்குள் அங்கீகரிக்கப்பட்ட செயல் அலுவலர் அவர்களுக்கு தெரியப்படுத்த வேண்டுகிறார். கட்டிடத்தின் முடிவான வரைபடம் ஒன்றும் அனுப்பி வைக்க வேண்டும்.
11. தற்போது செலுத்தப்பட்ட தொகை பின்பு குறைவெனத் தெரியவந்தால் உடனே மீதித் தொகையை பேரூராட்சியில் செலுத்தப்பட வேண்டும்.
12. கட்டிடம் கட்டுமிடத்தில் மழை நீர் சேகரிக்கும் தொட்டி கண்டிப்பாக கட்ட வேண்டும்.
13. சூரிய ஒளியைப் பயன்படுத்தி தண்ணீரை சூடாக்கும் உபகரணம் பொருத்தப்பட வேண்டும்.
14. அனுமதிக்காக வழங்கப்பட்ட ஆவணங்களில் தவறுகள் ஏதும் பின்னாளில் கண்டறியப்பட்டால் தங்களுக்கு கட்டிட உரிம அனுமதி எவ்வித முன்னறிவிப்பும் இன்றி ரத்து செய்யப்படும்.
14. கட்டிட வேலைபாடு நடைபெறும் போது பணியாளர்களிடையே சமூக இடைவெளியை கடைபிடிக்கப்படவேண்டும். தவறும் பட்சத்தில் கட்டிடம் உரிமம் ரத்து செய்யப்படும்.

மேலே கண்டிருள்ள நிபந்தனைகளுக்குட்பட்டு வரைபடம் அங்கீகரிக்கப்படுகிறது. அங்கீகரிக்கப்பட்ட வரைபடம் நகல் இத்துடன் இணைத்து அனுப்பிவைக்கப்பட்டுள்ளது.

இணைப்பு, அங்கீகரிக்கப்பட்ட வரைபடம் ஒன்று நகல்

பெறுநர்,

திரு/திருமதி: அனுசுயா

த/பெ/க/பெ: சங்கர் .

WD-10, யூனியன் டேங்க் ரோடு 3வது வீதி

பெரியநாயக்கன்பாளையம்

நகல்: வரி வசூலர், பெரியநாயக்கன்பாளையம் பேரூராட்சி

(கட்டிடம் கட்டி முடிக்கப்பட்டவுடன் வரிவிதிப்பு செய்ய உரிய நடவடிக்கைக்காக.)

(Handwritten signature)

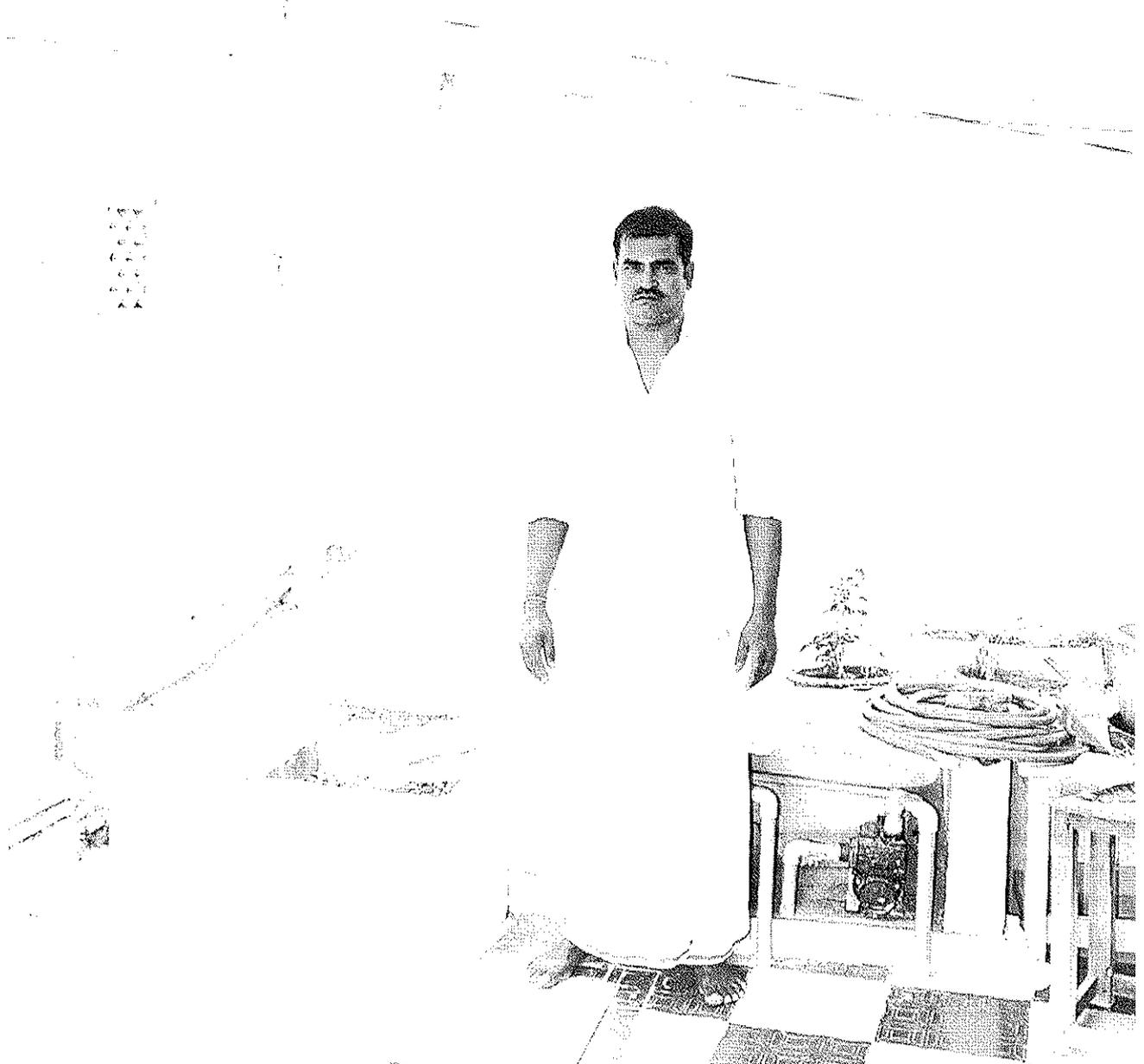
(Handwritten signature)
செயல் அலுவலர்

பெரியநாயக்கன்பாளையம் பேரூராட்சி
சோயம்புத்தூர் மாவட்டம்

(Handwritten signature)
19/11/21



கோயம்புத்தூர் மாவட்டம் பெரியநாயக்கன்பாளையம் பேரூராட்சி
மலைநீர் சேகரிப்பு கட்டமைப்பு



கோயம்புத்தூர் மாவட்டம் பெரியநாயக்கன்பாளையம் பேரூராட்சி
மன்றத் தலைவர் சேகரிப்பு கட்டமைப்பு